

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 203 of 2013**

**Dated : 9<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Shree Cement Ltd. ... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
Mr. Bipin Gupta  
Mr. S.K. Bansal for R-2 to R-4

**ORDER**

We have heard the learned Counsel for the Appellant.

Post the matter for further hearing on **22<sup>nd</sup> January, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**